

their importers during each of the last three years and in the current year; and

(d) the names of the imported drugs/finished medicines released for sale without being tested and who were the importers in each case, along with the amount (in rupees) involved during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) and (b) A statement is laid on the Table of the House.

(c) and (d) Information is being collected and will be laid on the Table of the House.

#### Statement

(a) It is not a fact that many sub-standard drugs are being imported.

(b) Whenever any consignment of drugs is imported into the country, the Bills of entry are referred by the Collector of Customs to the Port Officers of the Central Drugs Standard Control Organisation. The Port Officers draw samples at random from imported consignment and send them for test. Only when the sample is reported as of standard quality, he recommends the drugs for release. The importer also gives the protocols of tests of the manufacturers abroad in support of the quality of drugs. If the drug is found not of standard quality, its import is not permitted.

#### Leases of land by the Bombay Port Trust

\*399. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Bombay Port Trust, Bombay, had leased out land to some companies including M/s. Devidayal Group of Industries at Reay Road, Bombay.

(b) whether it is also a fact that there is a clause for the renewal of the lease in the lease-agreements signed by the trustees of these group of companies;

(c) if so, what are the reasons for not renewing the lease agreement with the

above group of complaints resulting in lot of inconvenience to the above companies; and

(d) by when the lease agreements would be renewed by the Bombay Port Trust.

THE MINISTER OF TRANSPORT (SHRIMATI MOHSINA KIDWAI): (a) Yes, Sir. The Tulsiram Devidayal Property Trust became lessees of some land in Bombay Port by way of assignment from the original lessees.

(b) Yes, Sir.

(c) and (d) The matter is now the subject matter of a writ petition in Bombay High Court and is therefore *sub judice*.

#### प्रौढ़ शिक्षा कार्यक्रम के अन्तर्गत सुविधायें

\*400. कुमारी लईदा खातून: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नई शिक्षा नीति में प्रौढ़ शिक्षा कार्यक्रम के अन्तर्गत छात्रों को विभिन्न शिक्षा बोर्डों की परीक्षाओं में बैठने के लिए कोई सुविधायें दी गई हैं ;

(ख) यदि हाँ, तो उनका वर्गीकरण क्या है ; और

(ग) उनके लिए क्या आयु-सीमा निर्धारित की गई है ?

शिक्षा तथा संस्कृति विभाग में राज्य मंत्री (श्रीमती लूणा साही) : (क) से (ग) राष्ट्रीय शिक्षा नीति, 1986 और नीति के कार्यान्वयन के लिए तैयार की गई कार्रवाईयोजना (दोनों दस्तावेज सभा-पटल पर रख दिये गए हैं) में मतत शिक्षा को बहुत महत्व दिया गया है। यह अर्थ की गई है कि उन युवकों और प्रौढ़ों को, जो प्रारम्भिक शिक्षा या तो स्कूल पद्धति के माध्यम से या अनौपचारिक पद्धति से पूरी करते हैं, विभिन्न प्रकार के व्यापक शैक्षिक कार्यक्रम प्रदान किये जायेंगे। उन अक्षरों में माध्यमिक स्तर तक अपेक्षा स्कूल के माध्यम से या औपचारिक साध्य कक्षाओं के माध्यम से

सतन शिक्षा की व्यवस्थाएं शामिल होंगी। सामान्य तौर पर ऐसे पाठ्यक्रमों के लिए कोई आयु-सीमा नहीं होगी। इनके अलावा स्त्रोत्पन्न के लिए ग्रामीण युवकों को प्रशिक्षण, वि-विज्ञान केन्द्रों आदि के एक भाग के रूप में औद्योगिक प्रशिक्षण संस्थाओं, व प्रशिक्षण संस्थानों के माध्यम से उच्च शिक्षण वर्ग के लिए व्यवस्थाएं और तैयार किए जायेंगे।

#### Homes for destitute widows

†1983. DR. MOHD. HASHIM KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have any proposal under their consideration to undertake a survey of the conditions of destitute widows all over the country;

(b) whether Government have any proposal under their consideration for establishing widows homes in Delhi and other State capitals to provide shelters, meals and other necessities of life to indigent widows; and

(c) if so, by when this scheme is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) No Sir.

(b) No, Sir.

(c) Does not arise.

#### Female infanticide in tamil nadu

‡1984. SHRI CHATURANAN MISHRA:

SHRI N. E. BALARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a write-up in "India Today"

†Previously Unstarred Question 1662, transferred from the 8th August, 1986.

‡Previously Unstarred Question 1702, transferred from the 8th August, 1986.

dated 15th June, 1986, about cases of female infanticide on a large-scale among Tamil Nadu's Usilampathi Kallar community; and

(b) if so, what is Government's reaction to it?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b) On the basis of a quick study which was got conducted by the State Government of Tamil Nadu, there are indications that certain communities like Kallar and Thevars of Madurai District do not welcome the birth of female babies if there are already one or two children in the family and the neo-natal mortality rate of female children is very high. On the basis of the study report, the State Government has issued instructions to agencies like Tamil Nadu Integrated Nutrition Programme, Public Health, Education, Chief Minister's Noon Meal Programme to undertake an intensive education programme to combat this evil.

#### Development of road connecting mehraul- Mahipal pur to Outer-Ring Road

†1985. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of TRANSPORT be pleased to state:

(a) whether the road connecting Mehrauli-Mahipalpur to outer Ring Road and passing through Kisan Garh village in South Delhi is in a very dilapidated condition;

(b) whether this road connects Vasant Kunj, D.D.A.'s Self Financing Scheme to outer Ring Road and is a shorter road in comparison to Mehrauli Bypass road via Andheria Mor;

(c) whether the use of this road by traffic passing through Vasant Kunj will reduce congestion on Mehrauli Bypass Road and Aurobindo Marg; and

(d) if so, what steps Government are taking to improve the condition of this road by providing proper street lighting and by making it serviceable for all kinds of vehicles?

†Previously Unstarred Question 1691, transferred from the 8th August, 1986.